

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

125
C.P. No.535/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th January 2018, 10.30 A.M

Name of the Company		Sanjiv Kejariwal -Versus- Silver Arts Manufacturing Pvt.Ltd. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ratnankar Banerjee, Advocate	for the Petitioners.	<i>Swaraj Banerjee Adv. 15/1/18.</i>
2. Sakhya Sen, Advocate		
3. Surabhi Banerjee, Advocate		
4. Sunil Gupta, Advocate		
1. Tishnu Chowdhury, Adv	for the Respondent	<i>Rishabh Banerjee 15/1/18</i>
2. Rishabh Banerjee, Adv		
3. S. G. Muskaan, Adv		

ORDER

Ld. Counsel for the petitioners and the respondents is present

Pleadings are complete. Both the parties are directed to file their written submissions within 3 weeks with a copy in advance to the opposite parties.

I.A. No. 34/KB/2018 has been filed by the respondents. Reply may be filed within 10 days with a copy in advance to

the opposite parties. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite party(ies).

List it on 15/02/2018 along with all pending applications. Interim order passed earlier shall remain effective till next date of hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)